

ORISSA HIGH COURT
FILING REPORT AS ON :18/09/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-BLAPL/28491/2026	ANKIT KUMAR SINGH VS STATE OF ODISHA	SANJUKTA MUNDA VS VS	// () //	AOR20220002621C202600036
2	D-BLAPL/28492/2026	RAMCHANDRA BADANAYAK VS STATE OF ODISHA	M.BALAJI RAO VS VS	// () //	AOR20220004456C202600008
3	D-BLAPL/28493/2026	CHAND ORAM VS STATE OF ODISHA	DIBYA PRAKASH MISHRA VS VS	DHANUPALI /136 /2026 () //	AOR20220002454C202600135
4	D-BLAPL/28494/2026	MD.SUFIYAN VS STATE OF ODISHA	DIBYA PRAKASH MISHRA VS VS	JHARSUGUDA GRPS /75 /2026 () //	AOR20220002454C202600134
5	D-BLAPL/28495/2026	BAJIA @ MADHUSUDAN SAMAL VS STATE OF ODISHA	SARADA PRASAD DASH VS VS	CUTTACK SADAR /556 /2026 () //	
6	D-BLAPL/28499/2026	RABINDRA KUMAR MOHANTY VS STATE OF ODISHA	LAXMI NARAYAN RAYATSINGH VS VS	KHANDAGIRI P.S. /544 /2026 () //	
7	D-BLAPL/28501/2026	BISHNU MELEKA VS STATE OF ODISHA	ARIJEET MISHRA VS VS	BANDHUGOAN /25 /2026 () //	
8	D-BLAPL/28504/2026	BIJAY KUMAR KHATEI VS STATE OF ODISHA	AKSHAYA KUMAR SUBUDHI VS VS	// 0 () //	
9	D-BLAPL/28506/2026	SAGUN @ ASUTOSH CHOUDHURY VS STATE OF ODISHA	JULU KHANSAMA VS VS	BRAHMANITARANG /285 /2026 () //	
10	D-BLAPL/28507/2026	MOTIRANJAN DHARUA@PINTU SAHU VS STATE OF ODISHA	JAGABANDHU SAHU VS VS	SOHELLA /229 /2026 () //	AOR20220001487C202600137
11	D-BLAPL/28509/2026	SANKAR MALLICK VS STATE OF ODISHA	ASHOK KUMAR SARANGI VS VS	TANGI /154 /2014 () //	

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12	D-BLAPL/28510/2026	SAPAN NAHAK VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	CHATRAPUR /405 /2025 () //	
13	D-BLAPL/28512/2026	BABLU NAYAK @ AJMIR NAYAK VS STATE OF ODISHA	MANORANJAN PADHY VS	JEYPORE TOWN /206 /2025 () //	AOD20220003086C202600099
14	D-BLAPL/28513/2026	RAJARAM BHUYAN@RAJA BHUYA VS STATE OF ODISHA	MITU KUMAR BISWAL VS	DIGAPAHANDI /342 /2025 () //	AOD20240000430C202600055
15	D-BLAPL/28518/2026	RANJEET KARNA VS STATE OF ODISHA	BIKASH KARNA VS	/ /0 () //	
16	D-BLAPL/28522/2026	PADMALLOCHAN DEHURY VS STATE OF ODISHA	MANAS KUMAR CHAND VS	NCB BHUBANESWAR /11 /2025 () //	
17	D-BLAPL/28523/2026	RAKESH RANA VS STATE OF ODISHA	DEEPAK KU SAHOO VS	DHENKANAL TOWN /48 /2026 () //	
18	D-BLAPL/28525/2026	KARUNAKAR SAHOO VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	SORO /63 /2026 () //	
19	D-BLAPL/28526/2026	BIBEK DIGAL VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	K.NUAGOAN /133 /2026 () //	
20	D-BLAPL/28530/2026	MANDIRA BUDAYAK VS STATE OF ODISHA	BIKASH KARNA VS	KANTAMAL /128 /2020 () //	
21	D-BLAPL/28532/2026	BALARAM BEHERA @ RAJ BEHERA VS STATE OF ODISHA	CHANDRAKANTA NAYAK VS	INFOCITY PS /137 /2026 () //	
22	D-BLAPL/28535/2026	JYOTISH RANJAN DIGAL @ BABU @ BUBU VS STATE OF ODISHA	SITIKANT MISHRA VS	PHULBANI TOWN /219 /2024 () //	
23	D-BLAPL/28537/2026	BAIKUNTHA NAIK @ BAIKUNTHA NATH NAIK	SOUMYA RANJAN MOHANTY	EOW,BHUBANESWAR /15 /2021	

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/28542/2026	ASHISH KUMAR ROUT	SUKANTA KUMAR NAYAK	CHANDABALI /296 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/28544/2026	ADI @ ADITYA SAHU	BIPLABA P.B. BAHALI	ANGUL TOWN /642 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/28547/2026	BIRANCHI JENA @ BIRA	TANMAYA KUMAR MOHANTY	NAYAPALLI P.S. /93 /2011	
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/28548/2026	JYOTISH PRASAD VERMA	PABITRA KUMAR NAYAK	UDITNAGAR /326 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/28550/2026	RAKESH KUMAR SAHOO	SURYAKANTA DWIBEDI	BHANJANAGAR /857 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/28552/2026	KABITA MAJHI	SARAT KUMAR JENA	G.R.P.S. (TITILAGARH) /96 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/28553/2026	BIKASH SAHOO	SURYAKANTA DWIBEDI	BHANJANAGAR /857 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/28556/2026	SANJAY MALLICK @ SANJAYA MALIKA	SARAT KUMAR JENA	BEGUNIAPADA /331 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/28561/2026	ANIL @ PITABAS SETHI	SUSHREE SANGITA BISOI	TALABANIA /217 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/28562/2026	APANA LIMA	BIKASH CHANDRA PARIJA	PADMAPUR /123 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/28564/2026	SUSIL BARIK	BIKASH KARNA	KANTAMAL /193 /2026	
		VS	VS	()	

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35	D-BLAPL/28565/2026	STATE OF ODISHA SHYAMLAL PRADHAN VS	SANKET TRIVEDY VS	// PUINTALA /218 /2025 ()	
36	D-BLAPL/28568/2026	STATE OF ODISHA AJAY KUMAR NAIK VS	LAXMIDHAR MAHAPATRA VS	// BHARATPUR PS /382 /2024 ()	
37	D-BLAPL/28571/2026	STATE OF ODISHA SANU@SATYAPRAKASH GOCHHAYAT VS	BAISHNAB CHARAN PATRA VS	// NALCO /246 /2026 ()	AOR20220000753C202600010
38	D-BLAPL/28572/2026	STATE OF ODISHA SK. SADIRUDDIN VS	RAJIBA BIHARI MISHRA VS	// SPECIAL CRIME UNIT /16 /2023 ()	AOD20240000586C202600276
39	D-BLAPL/28574/2026	STATE OF ODISHA UMUDI KRISHNA RAO VS	MANGU NANDY VS	// MATHILI /23 /2021 ()	
40	D-BLAPL/28575/2026	STATE OF ODISHA SUBHAM KOKATE VS	SUSHANTA KUMAR SAMANTARAY VS	// NISCHINTAKOILI /138 /2025 ()	
41	D-BLAPL/28576/2026	STATE OF ODISHA SUBHAM KOKATE VS	SUSHANTA KUMAR SAMANTARAY VS	// MAHANGA /115 /2026 ()	
42	D-BLAPL/28577/2026	STATE OF ODISHA AASHIS P. VS	RAJIB LOCHAN PATTNAIK VS	// // 0 ()	
43	D-BLAPL/28578/2026	STATE OF ODISHA ASHWIN DEBIDAS KIRLAPURE VS	AMIT SUJAT BISWAL VS	// SONEPUR /114 /2026 ()	
44	D-BLAPL/28579/2026	STATE OF ODISHA UDAY KIRAN R VS	RAJIB LOCHAN PATTNAIK VS	// POTTANGI /22 /2026 ()	
45	D-BLAPL/28582/2026	STATE OF ODISHA SATYAJIT BISWAS VS	AMIT SUJAT BISWAL VS	// // 0 ()	
		STATE OF ODISHA		//	

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46	D-BLAPL/28583/2026	KHIROD NAYAK @ PAPAUL @ KHIROD CHANDRA NAYAK VS STATE OF ODISHA	PURNA CHANDRA DAS VS STATE OF ODISHA	KAKATAPUR /1 /2026 () //	
47	D-BLAPL/28587/2026	JATIA @ RUNA DAS VS STATE OF ODISHA	LAGNAJIT PATRNAIK VS STATE OF ODISHA	JAJPUR TOWN /152 /2026 () //	
48	D-BLAPL/28591/2026	RUCHIRA JHANKAR VS STATE OF ODISHA	PRADEEP KUMAR MOHAPATRA VS STATE OF ODISHA	BANARAPAL /418 /2026 () //	
49	D-BLAPL/28593/2026	BISU @ UMAKANTA HARIPPA @ UMAKANTA HARIPPA VS STATE OF ODISHA	HALITENDU MISHRA VS STATE OF ODISHA	SECTOR-7 /145 /2026 () //	AOR20220001610C202600076
50	D-BLAPL/28595/2026	DINESH BEHERA VS STATE OF ODISHA	JAGABANDHU SAHU VS STATE OF ODISHA	PAIKMAL /187 /2025 () //	AOR20220001487C202600138
51	D-BLAPL/28601/2026	TUKUNA BISOYI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS STATE OF ODISHA	KABISURYANAGAR /60 /2003 () //	
52	D-BLAPL/28603/2026	PRASANTA BADAJENA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS STATE OF ODISHA	INDUSTRIAL ESTATE PS /274 /2026 () //	
53	D-BLAPL/28604/2026	MOSA MAJHI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS STATE OF ODISHA	ADVA /108 /2026 () //	
54	D-BLAPL/28605/2026	RASHMIKANTA BARIK VS STATE OF ODISHA	DEEPAK RANJAN PARIDA VS STATE OF ODISHA	/ /0 () //	
55	D-BLAPL/28606/2026	MOSA MAJHI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS STATE OF ODISHA	ADVA /61 /2026 () //	
56	D-BLAPL/28611/2026	DEEPAK KUMAR PANDA VS STATE OF ODISHA	PRAKASH KUMAR SAMAL VS STATE OF ODISHA	TANGI /424 /2026 () //	AOD20240000366C202600146
57	D-BLAPL/28613/2026	SAHIL PATEL	SK. ZAFARULLA	BADMAL /309 /2026	

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		VS	VS	()	
		STATE OF ODISHA		//	
58	D-BLAPL/28615/2026	RAMAKANTA TADA	SUBHANKAR PRUSTY	JANKIA P.S. /527 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
59	D-BLAPL/28619/2026	TAPUNA MOHANTY	PRANAYANEE DASMOHAPATRA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
60	D-BLAPL/28635/2026	HARI PRASAD DAS	SANJIB KUMAR BHANJADEO	ANGUL TOWN /1153 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
61	D-BLAPL/28638/2026	SUBHARANSU SEKHAR SUNA	BIKASH KARNA	MANAMUNDA /311 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
62	D-BLAPL/28640/2026	SOUMYA RANJAN ROUT	DIPTI RANJAN BHOKTA	SEMILLIGUDA /123 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
63	D-BLAPL/28642/2026	JIBAN KUMAR SETHI	SIDDHARTH SAHU	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
64	D-BLAPL/28643/2026	PRADEEP NAIK	BAISHNAB CHARAN PATRA	ANGUL TOWN /414 /2025	AOR20220000753C202600011
		VS	VS	()	
		STATE OF ODISHA		//	
65	D-BLAPL/28645/2026	SARAJA KUMAR SAHOO @ SAROJ	DEEPAK RANJAN PARIDA	CHANDANPUR /98 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
66	D-BLAPL/28646/2026	JALAL UDDIN KHAN @ RAJA	BISWOJEET LENKA	BADABAZAR /364 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
67	D-BLAPL/28648/2026	KULU @ ROMIYA KUMAR DAS	SANDEEP RAJ PANDA	NIALI /620 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
68	D-BLAPL/28654/2026	BIBHU PRASAD BHUYAN	JYOTIRMAYA SAHOO	KABISURYANAGAR /537 /2026	
		VS	VS	()	

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69	D-BLAPL/28662/2026	STATE OF ODISHA YASHWANT KUMAR BHARTI VS	DIBYA JYOTI SAHOO VS	// // 0	AOD20240000587C202600173
70	D-BLAPL/28664/2026	STATE OF ODISHA ROHIT @ MR ROHIT VS	AMLAN SHAKTI PAUL VS	// //0 0	
71	D-BLAPL/28669/2026	UNION OF INDIA MADHU ALIAS BIJAY BEHERA VS	DIBYA JYOTI SAHOO VS	// // 0	AOD20240000587C202600172
72	D-BLAPL/28670/2026	STATE OF ODISHA TAPAS RANJAN SAMANTARA VS	JITENDRA SAMANTARAY VS	// KOTINANDA /126 /2026 0	
73	D-BLAPL/28671/2026	STATE OF ODISHA MADHU ALIAS BIJAY BEHERA VS	DIBYA JYOTI SAHOO VS	// // 0	AOD20240000587C202600174
74	D-CMAPL/44463/2026	STATE OF ODISHA AKASH DAS VS	NIRANJAN MAHARANA VS	// // 0	
75	D-CMP/44225/2026	SUBASH CH. NAIK @ SOBHA CHANDRA NAIK SANAT PATRA VS	MAHARSHI MOHAPATRA VS	// // 0	
76	D-CMP/44244/2026	SRI SRI DANDAKALI MAHAPRABHU BIJE, SANTOSH PUR, GANJAM KAMLESH KUMAR JHUNJHUNWALA VS	SAROJ KUMAR DASH VS	// // 0	
77	D-CMP/44247/2026	SAILESH KUMAR JHUNJHUNWALA KAMLESH KUMAR JHUNJHUNWALA VS	SAROJ KUMAR DASH VS	// // 0	
78	D-CMP/44269/2026	ARUN KUMAR JHUNJHUNWALA RENUBALA BEHERA VS	ASIT KUMAR JENA VS	// // 0	
79	D-CMP/44325/2026	PRAKASH CHANDRA BEHERA SARANA DAS VS	BHAGABAN MOHANTY VS	// // 0	
		BABAJI CHARAN DAS @ BABAJI DAS		//	

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80	D-CMP/44343/2026	RAMAKANTA SWAIN VS RENUBALA SWAIN	TUSAR KUMAR MISHRA VS	// 0 //	
81	D-CMP/44348/2026	PRUTHIRAJ PATTNAIK VS M/S. PHULCHAND AGARWALLA AND CO., ANUGOLA	PRABIN DAS VS	// 0 //	
82	D-CMP/44417/2026	NARAYANA CHANDRA BEHERA VS AKSHAYA KUMAR BEHERA	RAMESH CHANDRA MISHRA VS	// 0 //	
83	D-CMP/44418/2026	ADITYA PRASAD PANDE VS NISAKAR PANDE	TAPAN MISHRA VS	// 0 //	
84	D-CMP/44444/2026	PRAFULLA BISOYI VS LAKSHMAN SWAIN	PRASANTA KUMAR SATAPATHY VS	// 0 //	
85	D-CMP/44446/2026	BHAGABAT MALLICK VS SANTILATA DAS	DEEPAK KUMAR MOHAPATRA VS	// 0 //	
86	D-CONTC/44231/2026	BISHNU CHARAN SUTAR VS DATTATRAYA BHAUSAHEB SHINDE, IAS	ADV. VS	// 0 //	
87	D-CONTC/44246/2026	BHABAGRAHI MAHARANA VS DR.N.THIRUMALA NAIK, IAS	SHASHANKA SHEKHAR PATRA VS	// 0 //	
88	D-CONTC/44249/2026	TRILOCHAN SAHOO VS DR.N.THIRUMALA NAIK, IAS	SHASHANKA SHEKHAR PATRA VS	// 0 //	
89	D-CONTC/44277/2026	RAMA CHANDRA PANDA VS DR.ARABINDA KUMAR PADHEE, IAS	ADV. VS	// 0 //	
90	D-CONTC/44279/2026	BHAGIRATHI DWIBEDY VS DEBASISH SINGH, SPECIAL LAND ACQUISITION OFFICER, ZONE-(I), RENGALIDAM PROJECT, DEOGARH	ADV. VS	// 0 //	
91	D-CONTC/44282/2026	SUSMITA KUMARI PATRA	ADV.	//	

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		VS	VS	0	
		KABINDRA KUMAR SAHOO, COLLECTOR, DEOGARH		//	
92	D-CONTC/44285/2026	BIJAYA KUMAR BEHERA	ADV.	//	
		VS	VS	0	
		GIRISH S.N., I.A.S		//	
93	D-CONTC/44287/2026	SUDHANSU BHUSAN MOHANTY	ADV.	//	
		VS	VS	0	
		AURABINDA AGARWAL, IAS		//	
94	D-CONTC/44290/2026	RAMA CHANDRA BARAD	SUBHASREE MOHANTY	//	
		VS	VS	0	
		DR.N.THIRUMALA NAIK, IAS		//	
95	D-CONTC/44291/2026	GOBINDA CHANDRA DAS @ GOVINDA CHANDRA DAS	SUBHASREE MOHANTY	//	
		VS	VS	0	
		DR.N.THIRUMALA NAIK, IAS		//	
96	D-CONTC/44295/2026	RAJENDRA PRASAD JENA	SUBHASREE MOHANTY	//	
		VS	VS	0	
		DR.N.THIRUMALA NAIK, IAS		//	
97	D-CONTC/44309/2026	SURENDRANATH PANDA	SUBHASREE MOHANTY	//	
		VS	VS	0	
		DR.N.THIRUMALA NAIK, IAS		//	
98	D-CONTC/44313/2026	RATNAKAR SETHI	ADV.	//	
		VS	VS	0	
		DR.ROJALIN BEHERA, OAS		//	
99	D-CONTC/44316/2026	ABAKASHA NAYAK	ADV	//	AOR20220001600C202600291
		VS	VS	0	
		NITYANANDA BARIK, DISTRICT EDUCATION OFFICER, KATAKA		//	
100	D-CONTC/44318/2026	BALARAM HARIPAL	ADV.	//	
		VS	VS	0	
		GIRISH S.N., IAS		//	
101	D-CONTC/44319/2026	BISWANATH MAHANTA	ADV.	//	
		VS	VS	0	
		DEORANJAN KUMAR SINGH, IAS		//	
102	D-CONTC/44323/2026	HARIS CHANDRA ROUT	ADV.	//	
		VS	VS	0	

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103	D-CONTC/44324/2026	SANJAY KUMAR SINGH, IAS DILLIP KUMAR PRADHAN VS	ADV. VS	// // 0	
104	D-CONTC/44326/2026	DR.LAXMIDHAR BEHERA, CHIEF DISTRICT VETERINARY OFFICER, KORAPUT MOHAN BEHERA VS	ADV VS	// // 0	AOD20240000618C202600237
105	D-CONTC/44328/2026	SUBRAT KUMAR PANDA, DIRECTOR SOIL CONSERVATION AND WATERSHED DEVELOPMENT AND EX OFFICIO, KHURDA PADMANAVA DAS VS	ADV VS	// // 0	AOD20240000618C202600236
106	D-CONTC/44341/2026	ARABINDA KUMAR PADHEE, ADDL. CHIEF SECRETARY REVENUE AND DISASTER MANAGEMENT DEPTT., ODISHA RAMESH CHANDRA SAHOO VS	ADV. VS	// // 0	
107	D-CONTC/44344/2026	BIRENDRA KORKARA, DIRECTOR, SECONDARY EDUCATION ORISSA, BHUBANESWAR SANTOSH KUMAR ROUT VS	ADV. VS	// // 0	
108	D-CONTC/44366/2026	NITYANANDA BARIK, D.E.O., CUTTACK KAILASH CHANDRA MOHANTA VS	ADV. VS	// // 0	
109	D-CONTC/44378/2026	BALMUKUNDA BHUYAN, DIRECTOR OF ELEMENTARY EDUCATION, ORISSA DILIP KUMAR PRADHAN VS	ADV. VS	// // 0	
110	D-CONTC/44383/2026	DR.LAXMIDHAR BEHERA, CHIEF DISTRICT VETERINARY OFFICER, KORAPUT SARMISTHA KUMARI MISHRA VS	ADV. VS	// // 0	
111	D-CONTC/44386/2026	ARAVIND AGRAWAL, COMMISSIONER CUM SECRETARY TO GOVT., DEPT. OF HIGHER EDUCATION, KHORDHA BIDYADHAR PATRA VS	MITHUN DAS VS	// // 0	
112	D-CONTC/44399/2026	ADITYA ACHARYA, MINING OFFICER, KATAKA CIRCLE, JAGATPUR PRITISUDHA KANUNGO VS	CHANDAN SAMANTARAY VS	// // 0	AOR20260000273C202600038
113	D-CONTC/44415/2026	MANAS RANJAN SWAIN, TAHASILDAR, KHURDA DALI NAYAK @ BISWAL VS	ABHILASH MISHRA VS	// // 0	
		DIBYAJYOTI SMRUTI RANJAN DEO, SUB COLLECTOR, CUTTACK		//	

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114	D-CONTC/44430/2026	NIRMAL CHANDRA SWAIN VS MANAS CHANDRA SWAIN, TAHASILDAR, KHURDA	SWAPNA JYOTI JENA VS ADV.	// 0 //	AOR20260000273C202600040
115	D-CONTC/44434/2026	JAYANTI JENA VS RAKESH PARIDA, TAHASILDAR, BERHAMPUR	ADV. VS ADV.	// 0 //	
116	D-CONTC/44439/2026	BASANTI DEVI VS MRINALINI DARSWAL, IAS	ADV. VS Amit Kumar Saa	// 0 //	AOR20220001583C202600287
117	D-CONTC/44450/2026	SIDHARTHA SANKAR PATRA VS MAHESWAR SAHOO, DISTRICT EDUCATION OFFICER, JAJPUR	Amit Kumar Saa VS //	// 0 //	
118	D-CRLA/28500/2026	JITU@JITENDRA HALBA@JEETENDRA HALBA VS STATE OF ODISHA	UMAKANTA BARIK VS HEMANT KUMAR MUND	KUNDEI /71 /2025 0 //	
119	D-CRLA/28520/2026	SURYANARAYAN DAS VS STATE OF ODISHA(VIG.)	HEMANT KUMAR MUND VS JYOTIRMAYA SAHOO	CUTTACK VIGILANCE /10 /2003 0 //	
120	D-CRLA/28600/2026	BIPIN SAHU @ BAPINI SAHU VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS SANJIT MISHRA	BERHAMPUR TOWN /86 /2024 0 //	
121	D-CRLA/28661/2026	BULU @ DILIP KUMAR SAHOO VS STATE OF ODISHA	SANJIT MISHRA VS SANJIT MISHRA	CHANDANPUR /198 /2026 0 //	
122	D-CRLA/28665/2026	DHADU @ ABHIMANYU PARIDA VS STATE OF ODISHA	SANJIT MISHRA VS ANJAN KUMAR BISWAL	CHANDANPUR /198 /2026 0 //	
123	D-CRLLP/28629/2026	GIRISH CHANDRA ROUL VS DEBASISH PATTNAYAK	ANJAN KUMAR BISWAL VS //	// 0 //	AOR20220001328C202600137
124	D-CRLLP/28630/2026	SIRISH CHANDRA ROUL VS DEBASISH PATTNAYAK	ANJAN KUMAR BISWAL VS //	// 0 //	AOR20220001328C202600136
125	D-CRLMA/28592/2026	DHIRENDRA KUMAR SAHU	BIKASH CHANDRA PARIJA	GOSANINUAGAM /92 /2019	

ORISSA HIGH COURT

FILING REPORT AS ON :18/09/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
126	D-CRLMC/28490/2026	SOUMYA RANJAN SAMANTARAY	KARTIK CHANDRA TRIPATHY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
127	D-CRLMC/28508/2026	NARESH HARIJAN	ARIJEET MISHRA	JEYPORE SADAR /364 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
128	D-CRLMC/28517/2026	SANTOSH KUMAR NAYAK	PARTHA SARATHI DAS	KEONJHAR TOWN /512 /2026	AOD20240000364C202600223
		VS	VS	()	
		STATE OF ODISHA		//	
129	D-CRLMC/28519/2026	SULOCHANA SAHOO	BYOMAKESH TRIPATHY	COLLIERY /232 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
130	D-CRLMC/28527/2026	BULU@NIRMAL KUMAR PANDA	PRAKASH CHANDRA DASH	PATTAMUNDAI MODEL /233 /2026	
	CRLMC/3394/2026	VS	VS	A.D.J.-CUM-SPECIAL JUDGE,PATTAMUNDAI(Kendrapara)	
		STATE OF ODISHA		ST/0000097/2026	
131	D-CRLMC/28541/2026	KEDARNATH MAJHI	NIRANJAN PANDA	NIMAPADA /38 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
132	D-CRLMC/28545/2026	DIPTY RANJAN PRADHAN@DIPTI	BIJAY KUMAR ROUT	BARIPADA TOWN /575 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
133	D-CRLMC/28551/2026	SHARMILA KAR	HARIHAR PANIGRAHI	MANCHESWAR P.S. /585 /2018	
		VS	VS	()	
		STATE OF ODISHA		//	
134	D-CRLMC/28555/2026	PRASANTA KUMAR BESRA	PRAVAT KUMAR MUDULI	/ /0	
		VS	VS	()	
		MANOJ KUMAR SEJPODA		//	
135	D-CRLMC/28557/2026	RANJAN BEHERA	BIBHUTI RANJAN MOHANTY	TALCHER TOWN /380 /2020	
		VS	VS	()	
		STATE OF ODISHA		//	
136	D-CRLMC/28559/2026	JITENDRA PANI	SAMARENDRA BAHADUR	CHANDABALI /305 /2026	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :18/09/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
137	D-CRLMC/28560/2026	STATE OF ODISHA L. SUNIL BEHERA VS	SURYA NARAYAN MISHRA VS	// SEA BEACH /149 /2025 ()	
138	D-CRLMC/28570/2026	STATE OF ODISHA PABITRA SAHOO VS	SAMVIT MOHANTY VS	// / /0 ()	
139	D-CRLMC/28573/2026	SUCHITRABALA BARAL MAMALI DAS VS	JAYADEBA BEHERA VS	// CHANDABALI /309 /2025 ()	AOD20240000366C202600144
140	D-CRLMC/28589/2026	STATE OF ODISHA PRAVAT KUMAR PANDA VS	ABHASH GARNAIK VS	// KANPUR /22 /2025 ()	
141	D-CRLMC/28598/2026	STATE OF ODISHA KRISHNA SWAY @ KRUSHNA SWAIN VS	JYOTIRMAYA SAHOO VS	// KABISURYANAGAR /115 /2022 ()	
142	D-CRLMC/28608/2026	STATE OF ODISHA CHIDATMIKA KHATUA VS	SEKH ZAKIR HUSSAIN VS	// SAHID NAGAR P.S. /547 /2017 ()	
143	D-CRLMC/28627/2026	STATE OF ODISHA ADITI BEHERA VS	MITALEE JESTHI VS	// BHUBANESWAR VIGILANCE /27 /2020 ()	
144	D-CRLMC/28634/2026	STATE OF ODISHA(VIG.) NALINI KANTA PANDA VS	BISWAJIT NAYAK VS	// BHADRAK TOWN /157 /2024 ()	
145	D-CRLMC/28641/2026	STATE OF ODISHA BATULA PANDABA VS	RAMANI KANTA PATTANAIAK VS	// / /0 ()	
146	D-CRLMC/28651/2026	STATE OF ODISHA LAXMI PRIYA MISHRA VS	ALOK KUMAR DAS VS	// ERASAMA /151 /2023 ()	
147	D-CRLMC/28652/2026	STATE OF ODISHA BISWANATH PATRA VS	KSHIROD KUMAR ROUT VS	// SUKINDA /170 /2025 ()	
		STATE OF ODISHA		//	

ORISSA HIGH COURT

FILING REPORT AS ON :18/09/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
148	D-CRLMP/28503/2026	ASWINI KUMAR DASH VS STATE OF ODISHA	VS	/ /0 0 //	
149	D-CRLMP/28514/2026	RAGHUNATH PATRA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 0 //	
150	D-CRLMP/28516/2026	MILAN KUMAR SETHY VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 0 //	
151	D-CRLMP/28563/2026	GITANJALI NAIK VS STATE OF ODISHA	CHIRANJEEV BIDYABHUSHAN VS	/ /0 0 //	
152	D-CRLMP/28584/2026	BAIKUNTHA TARAI VS STATE OF ODISHA	HIMANSHU SEKHAR PANDA VS	/ /0 0 //	
153	D-CRLMP/28616/2026	GIRIJA PRASAD BISWAL VS STATE OF ODISHA	SOUBHAGYA CHANDRA DEV DASH VS	/ /0 0 //	
154	D-CRLMP/28631/2026	KIRAN CHANDRA NAIK VS STATE OF ODISHA	RAJIV KUMAR MAHANTA VS	ASTARANGA /188 /2024 0 //	AOR20220001662C202600124
155	D-CRLMP/28639/2026	YES BANK LTD. VS STATE OF ODISHA	RANJAN KUMAR ROUT VS	/ / 0 //	AOR20260000273C202600039
156	D-CRLMP/28655/2026	PARBATI BHUYAN VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	MAHILA P.S. BUXIBAZAR /85 /2025 0 //	AOR20220001297C202600222
157	D-CRLMP/28666/2026	PARBATI PRADHAN@PARBATI PRUDHUN VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	/ /0 0 //	
158	D-CRLREV/28502/2026 CRLREV/706/2026	KUNU@HASAN KHAN VS STATE OF ODISHA	AMULYA RATNA PANDA VS	KHUNTUNI /125 /2026 A.D.J.,ATHAGARH(Cuttack) ST/0000090/2026	
159	D-CRLREV/28529/2026	SK.RAHIM	PARTHA SARATHI DAS	DAITARI /107 /2025	AOD20240000364C202600225

ORISSA HIGH COURT

FILING REPORT AS ON :18/09/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
160	D-CRLREV/28531/2026	VS STATE OF ODISHA MUJAHIR HOSEN	VS PARTHA SARATHI DAS	0 // DAITARI /107 /2025	AOD20240000364C202600224
161	D-CRLREV/28580/2026	VS STATE OF ODISHA JYOTIRMAYEE DASH	VS SIDHARTHA DAS	0 // MAHILA P.S. BUXIBAZAR /53 /2010	
162	D-EXP/44359/2026	VS STATE OF ODISHA BHUBANESWAR PRADHAN	VS MIHIR KANTA RATH	0 // //	
163	D-FAO/44268/2026	VS STATE OF ODISHA CHANCHALA MANDAL	VS SATYABAN SAHOO	0 // //	
164	D-FAO/44354/2026	VS UNION OF INDIA BHARATI AXA GENERAL INSURANCE CO. LTD.	VS SOMNATH ROY	0 // //	
165	D-FAO/44361/2026	PADMABATI@SUTOLA PUTEL THE DIVISIONAL MANAGER, ORIENTAL INSURANCE CO. LTD.	VS ROHIT K. SUNDAR	0 // //	
166	D-FAO/44395/2026	VS SEEMA SHREE RAY JOGINDRA PRASAD JENA	VS KUNAL KUMAR SWAIN	0 // //	
167	D-MACA/44216/2026	VS STATE OF ODISHA SACHIDANANDA BASTIA	VS PRADEEP KUMAR MISHRA	0 // //	
168	D-MACA/44219/2026	VS MAHAMMAD MOTALIK SUPRAVA MOHAPATRA	VS PRADEEP KUMAR MISHRA	0 // //	
169	D-MACA/44237/2026	VS CHIRANJBI SAHOO SWARUP CHANDRA GIRI	VS PRATAP KUMAR BEHERA	0 // //	
170	D-MACA/44257/2026	VS SANJITA GIRI MOTIRAM BEHERA	VS RAMESH CHANDRA PRADHAN	0 // //	
		VS	VS	0	

ORISSA HIGH COURT

FILING REPORT AS ON :18/09/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
171	D-MACA/44315/2026	ARVIND CHAKRAWARTI NEW INDIA ASSURANCE CO. LTD., BHUBANESWAR NAYAN BEHARI DAS VS	VS	// // 0	
172	D-MACA/44362/2026	GUNANIDHI MALIK SHRIRAM GENERAL INSURANCE COMPANY LTD. VS	ADAM ALI KHAN VS	// // 0	
173	D-MACA/44367/2026	BRAJESWAR PRASAD RAME MADI VS	KARUNAKAR DAS VS	// // 0	
174	D-MACA/44371/2026	PRASANT BALA THE MANAGER(TP CLAIM) LEGAL, TATA AIG GENERAL INSURANCE COMPANY LTD. VS	ADAM ALI KHAN VS	// // 0	
175	D-MACA/44420/2026	CHANDRASEKHAR MATTA JARINDRA KANHAR VS	BIRANCHI NARAYAN RATH VS	// // 0	
176	D-MATA/44327/2026	RAJASTHAN CONSTRUCTION COMPANY MAMINI DASH @ MAMINI KUMARI DASH VS	ASHOK DAS VS	// // 0	
177	D-MATA/44381/2026	SASWAT KUMAR MISHRA @ SASWAT MISHRA CHHABI SAHOO VS	ASHOK KUMAR DASH VS	// // 0	
178	D-OTAPL/44405/2026	SOURAV KUMAR SAHOO COMMISSIONER OF CUSTOMS (PREVENTIVE), BHUBANESWAR VS	PRANJAN KUMAR MOHAPATRA (SR. STANDING COUNSEL) VS	// // 0	
179	D-RPFAM/44289/2026	INTEKHAB ALAM RANJITA RANA VS	PRAMOD KUMAR MISHRA VS	// // 0	
180	D-RPFAM/44321/2026	SURYANARAYAN RANA VENKATESH@MANOJ KUMAR PRADHAN VS	PRATYASISH MOHANTY VS	// // 0	
181	D-RPFAM/44447/2026	DAMAYANTI GARNAYAK@PRADHAN DR. LAXMIKANTA SARANGI VS	SANJIT MISHRA VS	// // 0	
		AYUSHMAN SARANGI		//	

ORISSA HIGH COURT

FILING REPORT AS ON :18/09/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
182	D-RSA/44223/2026	TAMALABALA PANI VS TAHASILDAR, PATTAMUNDAI	ASHOK KUMAR MOHANTY VS	// 0 //	
183	D-RSA/44349/2026	KHADIDHAR GANDA @ LUHA VS MUNIRAM GANDA	NIRANJAN SINGH (1) VS	// 0 //	
184	D-RSA/44377/2026	JASOBANTA @ YASHWANT SINGH VS UMA MANI SAHU	SIVA SANKAR CHAINI VS	// 0 //	
185	D-RVWPET/44210/2026	ASHOK RANAJAYA @ ASHOK KUMAR RANAJAY VS STATE OF ODISHA	DILLIP KUMAR RAY VS	// 0 //	AOR20220001556C202600049
186	D-RVWPET/44435/2026	PAPUN DASH VS STATE OF ODISHA		// 0 //	
187	D-RVWPET/44451/2026	DR. UMA CHAND LAL VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //	
188	D-TRP(C)/44320/2026	APARAJITA PARIDA VS RAJEEB LOCHAN PALEI	BHAWANI SANKAR PANIGRAHI VS	// 0 //	
189	D-WA/44206/2026	STATE OF ODISHA VS KAPILA SABAR	SURYA NARAYAN PATNAIK,A.G.A VS	// 0 //	LOD20240000200C202600308
190	D-WA/44208/2026	STATE OF ODISHA VS SOMNATH BISOI	SURYA NARAYAN PATNAIK,A.G.A VS	// 0 //	LOD20240000172C202600310
191	D-WA/44209/2026	STATE OF ODISHA VS BABRUBAHAN NAIK	SURYA NARAYAN PATNAIK,A.G.A VS	// 0 //	LOD20240000172C202600309
192	D-WA/44239/2026 WA/1286/2026	RAJENDRA KUMAR ROUTRAY VS STATE OF ODISHA	SOUMYA MISHRA VS	// 0 //	
193	D-WA/44258/2026	STATE OF ODISHA	SASWAT DAS,A.G.A	//	LOD20240000194C202600326

ORISSA HIGH COURT

FILING REPORT AS ON :18/09/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		CHAKRADHAR BEHERA		//	
194	D-WA/44260/2026	STATE OF ODISHA	SASWAT DAS,A.G.A	//	LOD20240000172C202600311
		VS	VS	0	
		PRAMOD KUMAR PATI		//	
195	D-WA/44322/2026	STATE BANK OF INDIA, BHUBANESWAR	DILLIP KUMAR MOHAPATRA	//	
		VS	VS	0	
		M/S. SREE METALIKS LIMITED, KEONJHAR		//	
196	D-WA/44352/2026	MIHIR KUMAR BISWAL	TRILOCHAN BARIK	//	
		VS	VS	0	
		COMMISSIONER-CUM-SECY., REVENUE AND DISASTER MANAGEMENT, BHUBANESWAR		//	
197	D-WA/44391/2026	BHIKARI CHARAN JENA	KUNAL KUMAR SWAIN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
198	D-WA/44400/2026	PRAFULLA CHANDRA MOHAPATRA	SOMA PATNAIK	//	AOD20260000117C202600065
		VS	VS	0	
		GENERAL MANAGER (PERSONNEL) CANARA BANK, BENGALURU		//	
199	D-WA/44401/2026	STATE OF ODISHA	SURYA NARAYAN PATNAIK,A.G.A	//	LOD20240000200C202600309
		VS	VS	0	
		KUNJABIHARI DAS		//	
200	D-WA/44404/2026	STATE OF ODISHA	SURYA NARAYAN PATNAIK,A.G.A	//	LOD20240000194C202600327
		VS	VS	0	
		PITABASA RANA		//	
201	D-WA/44406/2026	STATE OF ODISHA	SURYA NARAYAN PATNAIK,A.G.A	//	LOD20240000172C202600312
		VS	VS	0	
		ANADI CHARAN SWAIN		//	
202	D-WA/44409/2026	PRAFULLA CHANDRA MOHAPATRA	SOMA PATNAIK	//	AOD20260000117C202600064
		VS	VS	0	
		GENERAL MANAGER (PERSONNEL) CANARA BANK, BENGALURU		//	
203	D-WA/44440/2026	PRAFULLA KUMAR MISHRA	KEDAR KUMAR DASH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
204	D-WP(C)/44203/2026	JOGESH CHANDRA SAHU	DEEPRAJ SAHU	//	
		VS	VS	0	

ORISSA HIGH COURT

FILING REPORT AS ON :18/09/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
205	D-WP(C)/44204/2026	STATE OF ODISHA PRAFULLA KUMAR PRADHAN VS	SWAPNIL ROY VS	// // 0	AOR20220001600C202600290
206	D-WP(C)/44205/2026	STATE OF ODISHA ANANTA CHARAN SAMAL VS	SWAPNIL ROY VS	// // 0	AOR20220001600C202600289
207	D-WP(C)/44207/2026	STATE OF ODISHA UNION OF INDIA VS	AJAY KUMAR ROY VS	// // 0	
208	D-WP(C)/44211/2026	SHRIMANTA SAHU DUARU SUNA VS	BRAJA KISHOR PANDA VS	// // 0	
209	D-WP(C)/44212/2026	STATE OF ODISHA SUJATA PANI VS	BHABANI PRASAD MOHANTY VS	// // 0	
210	D-WP(C)/44213/2026	THE DEPUTY COMMISSIONER OF STATE TAX, ANUGOLA M/S.MAHANADI COALFIELDS LTD., ANUGUL VS	RAKESH SHARMA VS	// // 0	
211	D-WP(C)/44214/2026	STATE OF ODISHA SNEHALATA BEHERA VS	BHABANI PRASAD MOHANTY VS	// // 0	
212	D-WP(C)/44215/2026 WP(C)/30355/2026	THE ASSISTANT COMMISSIONER OF STATE TAX, CT AND GST CIRCLE, DHENKANAL ADVIK INSTITUTE OF MEDICAL SCIENCE, SUNDERGARH VS	BHABANI PRASAD MOHANTY VS	// // 0	
213	D-WP(C)/44217/2026	STATE OF ODISHA ARABINDA PAL VS	BHABANI PRASAD MOHANTY VS	// // 0	
214	D-WP(C)/44218/2026	THE ASSISTANT COMMISSIONER OF STATE TAX, CT AND GST CIRCLE, DHENKANAL BANITA MISHRA VS	BHUBANESWAR DASH VS	// // 0	
215	D-WP(C)/44220/2026 WP(C)/30316/2026	STATE OF ODISHA AMAYA NAYAK VS	DURGESH NARAYAN RATH VS	// // 0	AOR20220001583C202600286
		STATE OF ODISHA		//	

ORISSA HIGH COURT

FILING REPORT AS ON :18/09/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
216	D-WP(C)/44221/2026	NATIONAL INSTITUTE OF FASHION TECHNOLOGY, BHUSWANTESWAR VS SUBRAT KUMAR PATNAIK	BHUSWANTESWAR ACHARYA VS SIBA PRASAD SWAIN	// 0 //	
217	D-WP(C)/44222/2026	NARAYAN JENA VS STATE OF ODISHA	SIBA PRASAD SWAIN VS SIBA PRASAD SWAIN	// 0 //	
218	D-WP(C)/44224/2026 WP(C)/30312/2026	RASHMI RANJAN DASH VS STATE OF ODISHA	MANAS PATI VS SIBA PRASAD SWAIN	// 0 //	AOR20220001535C202600286
219	D-WP(C)/44226/2026	JUDHISTIRA PATRA VS STATE OF ODISHA	SIBA PRASAD SWAIN VS SIBA PRASAD SWAIN	// 0 //	
220	D-WP(C)/44227/2026	RATNAKAR MAHANTA VS STATE OF ODISHA	SIBA PRASAD SWAIN VS SIBA PRASAD SWAIN	// 0 //	
221	D-WP(C)/44228/2026	CHITTARANJAN ROUT VS STATE OF ODISHA	SIBA PRASAD SWAIN VS SIBA PRASAD SWAIN	// 0 //	
222	D-WP(C)/44229/2026	TRILOCHAN JANI VS STATE OF ODISHA	SIBA PRASAD SWAIN VS SIBA PRASAD SWAIN	// 0 //	
223	D-WP(C)/44230/2026	PRAFULLA KUMAR JENA VS STATE OF ODISHA	SIBA PRASAD SWAIN VS SIBA PRASAD SWAIN	// 0 //	
224	D-WP(C)/44232/2026	GADADHAR PUJARI VS STATE OF ODISHA	SIBA PRASAD SWAIN VS SIBA PRASAD SWAIN	// 0 //	
225	D-WP(C)/44233/2026	JAGADISH BEHERA VS STATE OF ODISHA	DURGA PRASAD PATTANAIAK VS SIBA PRASAD SWAIN	// 0 //	
226	D-WP(C)/44234/2026	MOHAN RANA VS STATE OF ODISHA	SIBA PRASAD SWAIN VS SIBA PRASAD SWAIN	// 0 //	
227	D-WP(C)/44235/2026	ASHISH SHUKLA	BIPLABA P.B. BAHALI	//	

ORISSA HIGH COURT

FILING REPORT AS ON :18/09/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
228	D-WP(C)/44236/2026	SUKUMAR MOHANTY	SATYABRATA SENAPATI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
229	D-WP(C)/44238/2026	JAGABANDHU SAHU	TRILOCHAN NANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
230	D-WP(C)/44240/2026	DURBADAL PRADHAN	SANJIB MOHANTY	//	AOR20220001611C202600187
		VS	VS	0	
		REGISTAR OUAT		//	
231	D-WP(C)/44241/2026	RANJAN KUMAR BALA	PRABHAKAR SABAT	//	AOD20260000172C202600104
		VS	VS	0	
		STATE OF ODISHA		//	
232	D-WP(C)/44242/2026	NRUSINGHA NARAYAN MISHRA	KUNAL KUMAR SWAIN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
233	D-WP(C)/44243/2026	SANJUKTA MAHARANA	KUNAL KUMAR SWAIN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
234	D-WP(C)/44245/2026	PARBATI SAHOO	AKSHAYA KUMAR PANDEY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
235	D-WP(C)/44248/2026	LUCKY PANDA	BIGYAN KUMAR SHARMA	//	
		VS	VS	0	
		BHUBANESWAR MUNICIPAL CORPORATION, KHORDHA		//	
236	D-WP(C)/44250/2026	RAJESH KUMAR PRADHAN	JITENDRA KUMAR DIGAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
237	D-WP(C)/44251/2026	BARADA MALLICK	SATYABRATA MOHANTY (1)	//	
	WP(C)/30347/2026	VS	VS	0	
		STATE OF ODISHA		//	
238	D-WP(C)/44252/2026	KRUSHNA CHANDRA BEHERA	SUBHADUTTA ROUTRAY	//	
		VS	VS	0	

ORISSA HIGH COURT

FILING REPORT AS ON :18/09/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
239	D-WP(C)/44253/2026	STATE OF ODISHA SUVASMITA PRIYADARSHANI ROUT VS	BHAGABAN BEHERA VS	// // 0	
240	D-WP(C)/44254/2026	THE ADDL COMMISSIONER, SETTLEMENT REVISIONAL COURT NO 2, KHORDHA KANHU CHARAN MISHRA VS	DR.PURUSOTTAM CHULI VS	// // 0	
241	D-WP(C)/44255/2026	STATE OF ODISHA ARJUN CHANDRA MOHANTA VS	RANJIT KESHARI SAMAL VS	// // 0	
242	D-WP(C)/44256/2026	INSPECTOR GENERAL OF REGISTRATION BOARD OF REVENUE ODISHA, CUTTACK BIBHUTI BHUSAN RATH VS	RAMDAS ACHARY VS	// // 0	
243	D-WP(C)/44259/2026	STATE OF ODISHA NATAGOPAL PANDA VS	KUMAR KASHYAP VS	// // 0	AOR20230000401C202600010
244	D-WP(C)/44261/2026	STATE OF ODISHA SANYASI TAREI VS	MITU KUMAR BISWAL VS	// // 0	AOD20240000430C202600054
245	D-WP(C)/44262/2026	STATE OF ODISHA KABIRAJ MOHANTY VS	SUSHANT KUMAR PRADHAN (3) VS	// // 0	AOR20220001225C202600018
246	D-WP(C)/44263/2026	UNION OF INDIA ARUN KUMBHAR VS	NIRANJAN PANDA VS	// // 0	
247	D-WP(C)/44264/2026	BAISAKHU MAJHI MINA NAIK VS	BIBHAS KUMAR SAMAL VS	// // 0	
248	D-WP(C)/44265/2026	STATE OF ODISHA REBIKA KUMBHAR VS	NIRANJAN PANDA VS	// // 0	
249	D-WP(C)/44266/2026	GHADIGOPAL MISHRA DURYODHAN JENA VS	BANSHIDHAR SATAPATHY VS	// // 0	
		STATE OF ODISHA		//	

ORISSA HIGH COURT

FILING REPORT AS ON :18/09/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
250	D-WP(C)/44267/2026	CHANDAN KUMAR PRADHAN VS STATE OF ODISHA	JAGAJIBAN PRADHAN VS	// 0 //	
251	D-WP(C)/44270/2026	ZAKIR HUSSAIN ALI KHAN VS ADDITIONAL COMMISSIONER (APPEALS), BHUBANESWAR	MADHAB LAL AGARWAL VS	// 0 //	
252	D-WP(C)/44271/2026	BANAWARI LAL NEWATIA VS JAINA NAIK	ANSHUMAN DAS VS	// 0 //	
253	D-WP(C)/44272/2026	DEEPAK JENA VS SANYASI CHANDRA PANDA	KAPILA CHARAN NAYAK VS	// 0 //	
254	D-WP(C)/44273/2026	BANAWARI LAL NEWATIA VS MINAKI KHUNTIA	ANSHUMAN DAS VS	// 0 //	
255	D-WP(C)/44274/2026	BIDYADHAR SAHOO VS STATE OF ODISHA	KUMAR KASHYAP VS	// 0 //	AOR20230000401C202600011
256	D-WP(C)/44275/2026	PADMALOCHAN PADHI VS STATE OF ODISHA	DHULESWAR CHOUDHURY VS	// 0 //	
257	D-WP(C)/44276/2026	BANAWARI LAL NEWATIA VS JHARANA KHUNTIA	ANSHUMAN DAS VS	// 0 //	
258	D-WP(C)/44278/2026	KSHETRABASI NAYAK VS STATE OF ODISHA	SAILAZA NANDAN DAS VS	// 0 //	
259	D-WP(C)/44280/2026	LAXMIDHAR DASH VS STATE OF ODISHA	ASHOK KUMAR PATTANAIK (A) VS	// 0 //	
260	D-WP(C)/44281/2026	KALANDI CHARAN BEHERA VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //	
261	D-WP(C)/44283/2026	AJAYA KUMAR SWAIN	SAMEER KUMAR DAS	//	AOD20240000338C202600183

ORISSA HIGH COURT

FILING REPORT AS ON :18/09/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
262	D-WP(C)/44284/2026	SK. MOHAMMED AKHLAQUE	SAMEER KUMAR DAS	//	AOD20240000338C202600184
		VS	VS	0	
		STATE OF ODISHA		//	
263	D-WP(C)/44286/2026	SATYABHAMA MAHAKUD	PRANAB RANJAN CHHATOI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
264	D-WP(C)/44288/2026	AKSHAYA KUMAR HATUA	SANJAY KUMAR SAMANTARAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
265	D-WP(C)/44292/2026	MANOJ KUMAR PARIDA	KUNAL KUMAR SWAIN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
266	D-WP(C)/44293/2026	MOHAN SOREN	DILLIP KUMAR SAHOO	//	AOR20250000149C202600025
		VS	VS	0	
		STATE OF ODISHA		//	
267	D-WP(C)/44294/2026	MAHESWAR MALIK	SURENDRA PRASAD BARIK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
268	D-WP(C)/44296/2026	SARITA RATH	DIPTI RANJAN BHOKTA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
269	D-WP(C)/44297/2026	PRITI DEB	SUBHRANSU BHUSAN MOHANTY	//	
		VS	VS	0	
		UNION OF INDIA		//	
270	D-WP(C)/44298/2026	HARI PRASAD NAYAK	BIJAY KUMAR MOHANTY	//	
		VS	VS	0	
		PRITIMAYEE BISWAL		//	
271	D-WP(C)/44299/2026	M/S RAJKUMAR BALIRAM SINGH	SUBASH CHANDRA SAHOO	//	AOD20260000595C202600003
		VS	VS	0	
		THE ADDL. COMMISSIONER OF CENTRAL TAX, GST AND C. EX, BHUBANESWAR COMMISSIONERATE			
272	D-WP(C)/44300/2026	RANJANA SAMAL	DIPTI RANJAN BHOKTA	//	
		VS	VS	0	

ORISSA HIGH COURT

FILING REPORT AS ON :18/09/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
273	D-WP(C)/44301/2026	STATE OF ODISHA RENUKA MAYEE BISWAL VS UNION OF INDIA	SUBHRANSU BHUSAN MOHANTY VS	// // 0 //	
274	D-WP(C)/44302/2026	PRAVAKAR SAHOO VS SENIOR MANAGER, PUNJAB NATIONAL BANK, KOLKATA	MANASH RANJAN NAYAK VS	// 0 //	
275	D-WP(C)/44303/2026	KISHNA SAHOO VS UNION OF INDIA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //	
276	D-WP(C)/44304/2026	SUJATA SINGH VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	// 0 //	
277	D-WP(C)/44305/2026	BALARAM PANIGRAHI VS STATE OF ODISHA	NALINI KANTA DASH VS	// 0 //	
278	D-WP(C)/44306/2026	SAROJINI ROUT VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	// 0 //	
279	D-WP(C)/44307/2026	SABITA RANI DAS VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	// 0 //	
280	D-WP(C)/44308/2026	BALLAV KISHAN @ KISAN VS STATE OF ODISHA	ARUN KUMAR SAHU VS	// 0 //	
281	D-WP(C)/44310/2026	SUBRATA SAHOO VS STATE OF ODISHA	NIRANJAN NAYAK VS	// 0 //	
282	D-WP(C)/44311/2026	DEBRAJ MOHANTY VS STATE OF ODISHA	KISHORE KUMAR MISHRA VS	// 0 //	
283	D-WP(C)/44312/2026	KEDAR NAYAK VS THE ASST.LABOUR COMMISSIONER AND COMMISSIONER FOR WORKMEN, ROURKELA	PABITRA KUMAR NAYAK VS	// 0 //	

ORISSA HIGH COURT

FILING REPORT AS ON :18/09/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
284	D-WP(C)/44314/2026	BALARAM SAHOO VS STATE OF ODISHA	KISHORE KUMAR MISHRA VS	// 0 //	
285	D-WP(C)/44317/2026	JAYANTA KUMAR PRADHAN VS STATE OF ODISHA	LALATENDU SAMAL VS	// 0 //	
286	D-WP(C)/44329/2026	CHOUDHURY RABINARAYAN DASH VS THE COMMISSIONER CONSOLIDATION, BHUBANESWAR	BAMADEV BARAL VS	// 0 //	
287	D-WP(C)/44330/2026	RAJANIKANTA DESINAYAK VS STATE OF ODISHA	NIHAL RATH VS	// 0 //	
288	D-WP(C)/44331/2026	M/S S R DISTRIBUTORS VS THE CT AND GST OFFICER, CIRCLE IV, BHUBANESWAR	JIBAN JYOTI PRADHAN VS	// 0 //	AOR20220001352C202600026
289	D-WP(C)/44332/2026	BIBEKANANDA TRIPATHY VS UNION OF INDIA	RANJAN KUMAR ROUT VS	// 0 //	AOR20260000273C202600036
290	D-WP(C)/44333/2026	TAPAN KUMAR MOHANTY VS STATE OF ODISHA	NIHAL RATH VS	// 0 //	
291	D-WP(C)/44334/2026	DINABANDHU SAHOO VS THE TAHASILDAR, GARADAPUR, KENDRAPARA	LAMBODAR PRADHAN VS	// 0 //	
292	D-WP(C)/44335/2026	PRASANTA KUMAR BEHERA VS STATE OF ODISHA	BIPLAB MOHANTY VS	// 0 //	
293	D-WP(C)/44336/2026	JHARANA PATRA VS STATE OF ODISHA	SAMAPIKA MISHRA VS	// 0 //	
294	D-WP(C)/44337/2026	TAPAS KUMAR BEHERA VS STATE OF ODISHA	PRAMOD KUMAR JENA VS	// 0 //	
295	D-WP(C)/44338/2026	HARMOHAN SWAIN	LAMBODAR PRADHAN	//	

ORISSA HIGH COURT

FILING REPORT AS ON :18/09/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		THE COMMISSIONER CONSOLIDATION AND SETTLEMENT, ODISHA, CUTTACK		//	
296	D-WP(C)/44339/2026	KALI PRASANNA MISHRA		//	
		VS	VS	0	
		STATE OF ODISHA		//	
297	D-WP(C)/44340/2026	KAMALA KANTA BEHERA	PRAMOD KUMAR JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
298	D-WP(C)/44342/2026	MADHUSUDAN SETH	SANTOSH KUMAR BEHERA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
299	D-WP(C)/44345/2026	RABINDRANATH PANDA	BAIDHAR SAHOO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
300	D-WP(C)/44346/2026	BHOLESWAR PRADHAN	INDRAMANI SAHOO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
301	D-WP(C)/44347/2026	ASHOK CHOUDHURY	SANTOSH KUMAR BEHERA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
302	D-WP(C)/44350/2026	JATINDRA KUMAR THAKUR	SAIBRATA RATH	//	
	WP(C)/30366/2026	VS	VS	0	
		STATE OF ODISHA		//	
303	D-WP(C)/44351/2026	BIBHUTI BHUSANA PATNAIK	SHIB SHANKAR MOHANTY	//	
		VS	VS	0	
		SUB COLLECTOR, BHUBANESWAR		//	
304	D-WP(C)/44353/2026	PRIYABRATA MISHRA	LAMBODAR PRADHAN	//	
		VS	VS	0	
		THE TAHASILDAR, MAHAKALAPARA		//	
305	D-WP(C)/44355/2026	GANESH MUDULI	SANJAY KUMAR DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
306	D-WP(C)/44356/2026	ARAKHITA SAHU	JNYANANANDA PANDA	//	
		VS	VS	0	

ORISSA HIGH COURT

FILING REPORT AS ON :18/09/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
307	D-WP(C)/44357/2026	THE COLLECTOR, KALAHANDI LAXMIDHAR BALIYARSINGH VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	// // 0 //	
308	D-WP(C)/44358/2026	KRUTIBAS DASH VS STATE OF ODISHA	SANTOSH KUMAR DASH VS	// 0 //	
309	D-WP(C)/44360/2026	ASHOK MEHER VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	// 0 //	
310	D-WP(C)/44363/2026	SARBESWAR BALIARSINGH VS NATIONAL LEGAL SERVICES AUTHORITY, NEW DELHI	SAMBIT PANIGRAHI VS	// 0 //	
311	D-WP(C)/44364/2026	DAITARI BEHERA VS STATE OF ODISHA	PRONoy MOHANTY VS	// 0 //	
312	D-WP(C)/44365/2026	MD.ASEQUAR REHEMAN VS REGIONAL MANAGER, STATE BANK OF INDIA, PURI	GOPINATH MISHRA VS	// 0 //	
313	D-WP(C)/44368/2026	MANOJ KUMAR GOUDA VS STATE OF ODISHA	TRILOCHAN BARIK VS	// 0 //	
314	D-WP(C)/44369/2026	ALEKHA SITHA VS STATE OF ODISHA	MANORANJAN MUDULI VS	// 0 //	AOD20240000388C202600034
315	D-WP(C)/44370/2026	NARAYAN GIRI VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //	
316	D-WP(C)/44372/2026	EPARI ARVIND KUMAR VS LIC HOUSING FINANCE LTD	RANJAN KUMAR ROUT VS	// 0 //	AOR20260000273C202600037
317	D-WP(C)/44373/2026	GANESH SAHOO VS THE CHIEF COMMISSIONER, CGST AND CENTRAL EXCISE AND CUSTOMS, ODISHA, BHUBANESWAR	DIGANTA DAS VS	// 0 //	

ORISSA HIGH COURT

FILING REPORT AS ON :18/09/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
318	D-WP(C)/44374/2026	KRISHNA KUMARI DEI VS STATE OF ODISHA	SANGRAM JENA VS VS	// 0 //	
319	D-WP(C)/44375/2026	USHARANI SETHY VS STATE OF ODISHA	PRADOSH KUMAR SWAIN VS VS	// 0 //	AOR20220001622C202600001
320	D-WP(C)/44376/2026	ARJUN JHARA VS STATE OF ODISHA	NIRANJAN BEHERA VS VS	// 0 //	AOD20250001173C202600001
321	D-WP(C)/44379/2026	MANAGING COMMITTEE OF PASCHIMA THAKURAN VS STATE OF ODISHA	SANJIV PRAJAPATI VS VS	// 0 //	
322	D-WP(C)/44380/2026	GANESH SAHOO VS THE CHIEF COMMISSIONER, CGST AND CENTRAL EXCISE AND CUSTOMS ODISHA, BHUBANESWAR	DIGANTA DAS VS VS	// 0 0	
323	D-WP(C)/44382/2026	JYOTSNAMAYEE SWAIN VS STATE OF ODISHA	SANGRAM JENA VS VS	// 0 //	
324	D-WP(C)/44384/2026	BISWANATH SETHI VS STATE OF ODISHA	SANGRAM JENA VS VS	// 0 //	
325	D-WP(C)/44385/2026	SANTOSH KUMAR JENA VS STATE OF ODISHA	BIPIN KUMAR NAYAK VS VS	// 0 //	
326	D-WP(C)/44387/2026	M/S.BIJAYA ENTERPRISES, CUTTACK VS CHIEF COMMISSIONER, CT AND GST, ODISHA, CUTTACK	ITISHREE TRIPATHY VS VS	// 0 //	
327	D-WP(C)/44388/2026	BABITA SAHOO VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS VS	// 0 //	
328	D-WP(C)/44389/2026	SWALEHA BEGUM VS UNION OF INDIA	UMA CHARAN MISHRA VS VS	// 0 //	
329	D-WP(C)/44390/2026	ANURADHA CHOUDHURY	LAXMIKANTA MOHANTY	//	

ORISSA HIGH COURT

FILING REPORT AS ON :18/09/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
330	D-WP(C)/44392/2026	GOURANG CHARAN DAS	SARAT CHANDRA PADHI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
331	D-WP(C)/44393/2026	MAKARDHWAJA MAJHI	HRUDANANDA MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
332	D-WP(C)/44394/2026	ASWINI KUMAR JENA	LAXMINARAYAN PATEL	//	
		VS	VS	0	
		CHIEF MANAGER CUM AUTHORIZED OFFICER, PUNJAB NATIONAL BANK, BALASORE		//	
333	D-WP(C)/44396/2026	LATA BHOI	GOPINATH MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
334	D-WP(C)/44397/2026	SHIVASHISH SAMANTARAY	SURYA PRATAP DEO	//	
		VS	VS	0	
		PUSPA SAMAL		//	
335	D-WP(C)/44398/2026	PRADYUMNA KUMAR BARAL	SALYADU ANIL KUMAR DORA	//	
		VS	VS	0	
		UNION OF INDIA		//	
336	D-WP(C)/44402/2026	BADRINARAYAN SAHOO	RAMANATH ACHARYA	//	
		VS	VS	0	
		THE COLLECTOR, KHURDA		//	
337	D-WP(C)/44403/2026	MANAGING COMMITTEE OF MALATIDEVI GIRLS HIGH SCHOOL, KENDRAPARA	CHANDRA KUMAR PATRA	//	AOD20220001927C202600162
		VS	VS	0	
		STATE OF ODISHA		//	
338	D-WP(C)/44407/2026	DEEPAK KUMAR RAY	RAJ BIMAL DAS	//	AOR20220001622C202600002
		VS	VS	0	
		STATE OF ODISHA		//	
339	D-WP(C)/44408/2026	AB S CONSTRUCTION, CUTTACK	GOUTAM CHARAN ROUT	//	
		VS	VS	0	
		MAHANANDI COALFIELDS LTD., SAMBALPUR		//	
340	D-WP(C)/44410/2026	NRUPA BAG	DILLIP KUMAR MOHAPATRA	//	AOD20220001927C202600163
		VS	VS	0	

ORISSA HIGH COURT

FILING REPORT AS ON :18/09/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
341	D-WP(C)/44411/2026	STATE OF ODISHA PRASANT PATRA VS ODISHA HYDRO POWER CORPORATION LTD	ATUL TRIPATHY VS	// // 0 //	AOD20240000618C202600238
342	D-WP(C)/44412/2026	DWARIKANATH DASH VS STATE OF ODISHA	RAJIV KUMAR MAHANTA VS	// 0 //	AOR20220001662C202600123
343	D-WP(C)/44413/2026	KSHIRODA CHANDRA MEKAP VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS	// 0 //	AOD20240000557C202600114
344	D-WP(C)/44414/2026	KAMALA NAHAK VS STATE OF ODISHA	AMITAV TRIPATHY VS	// 0 //	
345	D-WP(C)/44416/2026	AKHILENDRA MOHANTY VS ADDL COMMISSIONER LAND RECORDS AND SETTLEMENT, CUTTACK	SIDDHARTH SAHU VS	// 0 //	
346	D-WP(C)/44419/2026	ANTARJYAMI SAMAL VS STATE OF ODISHA	SANTOSH KUMAR DASH VS	// 0 //	
347	D-WP(C)/44421/2026	RAMA GOUDA VS STATE OF ODISHA	HEMANTA KUMAR ROUT VS	// 0 //	
348	D-WP(C)/44422/2026	DR.SMITA SINHA VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //	
349	D-WP(C)/44423/2026	ANSUMAN SWAIN VS UNION BANK OF INDIA, CUTTACK	SURESH CHANDRA MOHANTY VS	// 0 //	
350	D-WP(C)/44424/2026	RAMA GOUDA VS STATE OF ODISHA	HEMANTA KUMAR ROUT VS	// 0 //	
351	D-WP(C)/44425/2026	NANDINI MAJHI VS STATE OF ODISHA	SURAJ MOHANTY VS	// 0 //	

ORISSA HIGH COURT

FILING REPORT AS ON :18/09/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
352	D-WP(C)/44426/2026	LOCHAN NAIK VS STATE OF ODISHA	BASUDEV BARIK VS	// 0 //	
353	D-WP(C)/44427/2026	BENUDHAR MALLICK VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //	
354	D-WP(C)/44428/2026	BHIKARI SAHOO VS STATE OF ODISHA	SUBASH CHANDRA PUSPALAKA VS	// 0 //	
355	D-WP(C)/44429/2026	LAXMIDHAR SAHOO VS STATE OF ODISHA	BASUDEV BARIK VS	// 0 //	
356	D-WP(C)/44431/2026	INDRAMANI NIAL VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //	
357	D-WP(C)/44432/2026	BIJAY KUMAR ROUT VS STATE OF ODISHA	SOUMYA RANJAN MOHANTY VS	// 0 //	
358	D-WP(C)/44433/2026	MAMINA MALIK VS STATE OF ODISHA	KABIR KUMAR JENA VS	// 0 //	
359	D-WP(C)/44436/2026	BIPIN BIHARI MOHANTY VS STATE OF ODISHA	AMRUT BARAL VS	// 0 //	
360	D-WP(C)/44437/2026	SRIDHAR BEHURA VS STATE OF ODISHA	RAMESH CHANDRA MISHRA VS	// 0 //	
361	D-WP(C)/44438/2026	RAMESH CHANDRA SWAIN VS UNION OF INDIA	PRAJNA SARITA MOHANTY VS	// 0 //	
362	D-WP(C)/44441/2026	SAIMUR RAHEMAN KHAN VS STATE OF ODISHA	SHAMBHU CHARAN NATH SHARMA VS	// 0 //	
363	D-WP(C)/44442/2026	SUBHENDU @ SUBHANDU KUMAR SAMAL	SARADA DASH	//	

ORISSA HIGH COURT

FILING REPORT AS ON :18/09/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		MAHINDRA AND MAHINDRA FINANCE LTD., KENDUJHAR		//	
364	D-WP(C)/44443/2026	SUBHASANDHYA ROUT	SASWATI MOHAPATRA	//	
		VS	VS	0	
		EMPLOYEES STATE INSURANCE CORPORATION, NEW DELHI		//	
365	D-WP(C)/44445/2026	RANJIT KUMAR SAHU	PRASANTA KUMAR SATAPATHY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
366	D-WP(C)/44448/2026	UNION OF INDIA	DIPTI RANJAN BHOKTA	//	
		VS	VS	0	
		PRATAP CHANDRA PRAHARAJ		//	
367	D-WP(C)/44449/2026	BASANT BISWAL	TEJASMAN DASH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
368	D-WP(C)/44452/2026	RADHAKRUSHNA JENA @ RADHASYAM PRATAP SINGH	ANJAN LENKA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
369	D-WP(C)/44453/2026	NIMAIN CHARAN NAIK	SUSANTA KUMAR ROUT	//	
		VS	VS	0	
		STATE OF ODISHA		//	
370	D-WP(C)/44454/2026	ANIL KUMAR PANDA	SUSANTA KUMAR BARAL	//	AOR20220001297C202600221
		VS	VS	0	
		State Of Odisha		//	
371	D-WP(C)/44455/2026	SYED SHAHARIYAR ALI	PRAFULLA KUMAR MOHAPATRA	//	
		VS	VS	0	
		SCHOOL MANAGEMENT COMMITTEE, ST. XAVIOR HIGH SCHOOL, CUTTACK		//	
372	D-WP(C)/44456/2026	NRUSINGH CONSTRUCTION	Prabodha Chandra Nayak	//	AOR20220001657C202600191
		VS	VS	0	
		STATE OF ODISHA		//	
373	D-WP(C)/44457/2026	SECRETARY OF FOREST ENVIRONMENT AND CLIMATE CHANGE DEPT.	ADWICANG DEPT.	//	LOD20240000194C202600328
		VS	VS	0	
		JOGENDRA BAG		//	
374	D-WP(C)/44458/2026	UTKAL SUPPLIERS	Kajal Sahoo	//	AOR20220001613C202600094
		VS	VS	0	

ORISSA HIGH COURT

FILING REPORT AS ON :18/09/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
375	D-WP(C)/44459/2026	ASSISTANT COMMISSIONER OF CT AND GST, GANJAM FORTIS CHEMICALS PVT LTD VS	Kajal Sahoo VS	// // 0	AOR20220001613C202600095
376	D-WP(C)/44460/2026	ASSISTANT COMMISSIONER GST AND CNETRAL EXCISE, JHARSUGUDA AMIT KUMAR BISWAL VS	BISWAJIT DAS VS	// // 0	AOD20250000916C202600032
377	D-WP(C)/44461/2026	STATE OF ODISHA BENUDHAR SAHU VS	DHANESWAR BEHERA VS	// // 0	AOD20240000276C202600059
378	D-WP(C)/44462/2026	STATE OF ODISHA CHANDAN KUMAR SAHOO VS	JAGAJIBAN PRADHAN VS	// // 0	
379	D-WP(C)/44464/2026	THE CHIEF GENERAL MANAGER, STATE BANK OF INDIA, KHORDHA Gayatri Nayak VS	Bijaya Kumar Nayak VS	// // 0	AOR20230000709C202600038
380	D-WP(C)/44465/2026	State of Odisha and 2 Others M/S.J.K.MEDICAL SYSTEMS, BHUBANESWAR VS	CHITTA RANAJAN DAS VS	// // 0	
381	D-WP(C)/44466/2026	COMMISSIONER, CT AND GST, ODISHA, CUTTACK PREMNATH MEHER VS	SAHASRANSU SOURAV VS	// // 0	AOR20220001445C202600124
382	D-WP(C)/44467/2026	STATE OF ODISHA JIBAN JYOTI BARIK VS	TANMAY MISHRA VS	// // 0	
383	D-WP(C)/44468/2026	THE AUTHORIZED OFFICER, BANK OF INDIA, KHURDA MINATI BAIDYA VS	KARUNAKAR NAYAK VS	// // 0	
384	D-WP(C)/44469/2026	STATE OF ODISHA JAGABANDHU SETHI VS	RAJKISHORE SWAIN VS	// // 0	
385	D-WPCRL/28511/2026	STATE OF ODISHA KULDEEP MANN VS	DEBASHISH KUMAR PANDA VS	// // 0	
		STATE OF ODISHA		//	

ORISSA HIGH COURT

FILING REPORT AS ON :18/09/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
386	D-ABLAPL/28489/2026	PRITAM NAYAK VS STATE OF ODISHA	SARADA PRASAD DASH VS	KHAIRA /245 /2026 () //	
387	D-ABLAPL/28496/2026	TAPAS PAL VS STATE OF ODISHA	RABI NARAYAN PANDA VS	BHANDARIPOKHARI /415 /2026 () //	
388	D-ABLAPL/28497/2026	SATYAPRIYA MOHANTY VS STATE OF ODISHA	ASWINI KUMAR MISHRA-3 VS	BOLAGARH P.S. /408 /2026 () //	
389	D-ABLAPL/28498/2026	MAMATA BEHERA VS STATE OF ODISHA	SAROJ KUMAR PADHI VS	CAPITAL P.S. /696 /2026 () //	
390	D-ABLAPL/28505/2026	SARBESWAR ROUT VS STATE OF ODISHA	RUDRA NARAYAN PARIJA VS	CHANDABALI /316 /2026 () //	
391	D-ABLAPL/28515/2026	SUKANTA DAS VS STATE OF ODISHA	MITU KUMAR BISWAL VS	KRUSHNA PRASAD /212 /2026 () //	AOD20240000430C202600056
392	D-ABLAPL/28521/2026	PRATAP CHANDRA MOHAPATRA VS STATE OF ODISHA	VIVEKANANDA JENA VS	Bamapada (Industrial Area) /187 /2021 () //	
393	D-ABLAPL/28524/2026	LILI DAS VS STATE OF ODISHA	PRAKASH RANJAN BARIK VS	BADAGADA /331 /2026 () //	
394	D-ABLAPL/28528/2026	MANOJ KULDIP @ KULDEEP VS STATE OF ODISHA	ASIT KUMAR JENA VS	ORKEL /72 /2026 () //	
395	D-ABLAPL/28533/2026	GOUTTAM MALIK @ GOUTAM KUMAR MALIK VS STATE OF ODISHA	ASWINI KUMAR CHOUDHURY VS	PATTAMUNDAI MODEL /390 /2026 () //	
396	D-ABLAPL/28534/2026	DEEPAK RANJAN DAS VS STATE OF ODISHA	JAGADIP SAHOO VS	// () //	AOD20250001139C202600029
397	D-ABLAPL/28536/2026	GAURAHARI SAHU	AKSHAYA KUMAR SAHOO	BIRMAHARAJPUR /38 /2023	

ORISSA HIGH COURT

FILING REPORT AS ON :18/09/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
398	D-ABLAPL/28538/2026	GITANJALI NAHAK	PADMANAVA JENA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
399	D-ABLAPL/28539/2026	DILLIP PARIDA	PRADEEP KUMAR KUNDU	NIALI /711 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
400	D-ABLAPL/28540/2026	ANUWARI BEGAM @ ANWARI BEGUM	SUJIT SATPATHY	TIRTOL /411 /2026	AOD20240000656C202600019
		VS	VS	()	
		STATE OF ODISHA		//	
401	D-ABLAPL/28543/2026	BIRENDRA KUMAR SAHOO	ASHUTOSH MOHANTA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
402	D-ABLAPL/28546/2026	KUNAL MISHRA	ARUN KUMAR ACHARYA	BANAPUR P.S. /340 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
403	D-ABLAPL/28549/2026	SATRUGHAN SAHU	MOHENDRA KUMAR MOHAPATRO	KHAPRAKHOL /189 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
404	D-ABLAPL/28554/2026	MANOJ JENA @ MANOJ KUMAR JENA	SURYAKANTA DWIBEDI	KAMARDA /128 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
405	D-ABLAPL/28558/2026	JAGA MALLICK	PARSURAM PANDA	GOBINDAPUR /182 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
406	D-ABLAPL/28566/2026	JANMANJAYA GANTAYAT	CHAKRADHAR SINGH	KAPTIPADA /235 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
407	D-ABLAPL/28567/2026	S.K.MURTAJA @ BABULU	SAROJ KUMAR DASH	JHARSUGUDA /164 /1999	
		VS	VS	()	
		STATE OF ODISHA		//	
408	D-ABLAPL/28569/2026	MAGUNI SUNDARAY	LINGARAJ SARANGI	INFOCITY PS /35 /2025	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :18/09/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
409	D-ABLAPL/28581/2026	STATE OF ODISHA SAYED MATLAB ALI@SAYED MATLUB VS	RAJENDRA NARAYAN ROUT VS	// BHADRAK RURAL /585 /2026 ()	AOR20220001558C202600185
410	D-ABLAPL/28585/2026	STATE OF ODISHA PANU @ PRANABANDHU NAIK VS	PRIYA RANJAN SINGH VS	// MOTANGA /363 /2026 ()	
411	D-ABLAPL/28586/2026	STATE OF ODISHA AMARJEET JENA VS	ATMAJIT MANMITH DAS VS	// / /0 ()	
412	D-ABLAPL/28588/2026	STATE OF ODISHA NILAMANI ROUT VS	ATMAJIT MANMATH DAS VS	// / /0 ()	
413	D-ABLAPL/28590/2026	STATE OF ODISHA PAPI @ TAPAS KUMAR BEHERA VS	PRAKASH CHANDRA DASH VS	// MARSHAGHAI /386 /2026 ()	
414	D-ABLAPL/28594/2026	STATE OF ODISHA RABI NAIK VS	PRASANNA KUMAR MISHRA VS	// TUMUSINGA /297 /2026 ()	AOD20260000093C202600066
415	D-ABLAPL/28596/2026	STATE OF ODISHA DHARMENDRA BHOLA @ JAGA @ DHARMENDRA BHOLA VS	JYOTIRMAYA SAHOO VS	// TANGI (KHURDA) /158 /2019 ()	
416	D-ABLAPL/28597/2026	STATE OF ODISHA HIMANSU BEHERA VS	SUJIT KUMAR PATTNAIK VS	// / /0 ()	
417	D-ABLAPL/28599/2026	STATE OF ODISHA MITHUN BHOL @ PIKU @ MITHUN BHOLO VS	JYOTIRMAYA SAHOO VS	// TANGI (KHURDA) /158 /2019 ()	
418	D-ABLAPL/28602/2026	STATE OF ODISHA A.SATYANARAYAN REDDY VS	JYOTIRMAYA SAHOO VS	// ASKA /396 /2026 ()	
419	D-ABLAPL/28607/2026	STATE OF ODISHA AMIT SUTAR VS	SISIR KUMAR NAYAK VS	// BIDANASI /286 /2026 ()	AOD20240000645C202600033
		STATE OF ODISHA		//	

ORISSA HIGH COURT

FILING REPORT AS ON :18/09/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
420	D-ABLAPL/28609/2026	CHANDRAKANTA JENA VS STATE OF ODISHA	LALITENDU BHUYAN VS	NANDIPADA /74 /2022 () //	
421	D-ABLAPL/28610/2026	MAMINEE DAS VS STATE OF ODISHA	PRAKASH KUMAR SAMAL VS	TANGI /424 /2026 () //	AOD20240000366C202600145
422	D-ABLAPL/28612/2026	SRIKANTA SWAIN VS STATE OF ODISHA	SUSANTA KUMAR TRIPATHY VS	/ /0 () //	
423	D-ABLAPL/28614/2026	KALU BEHERA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	ASKA /396 /2026 () //	
424	D-ABLAPL/28617/2026	SANGRAM KESHORI BEHERA VS STATE OF ODISHA	HEMANTA KUMAR MOHANTA VS	KULIANA /78 /2026 () //	
425	D-ABLAPL/28618/2026	BHOLA @ ADITYA PRADHAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	CHANDAPUR /202 /2026 () //	
426	D-ABLAPL/28620/2026	SIBA BAGH VS STATE OF ODISHA	CHANDAN SAMANTARAY VS	RAMPUR (SONEPUR) /180 /2026 () //	
427	D-ABLAPL/28621/2026	MEERA RANI ACHARYA VS STATE OF ODISHA	DILIP KUMAR SAHU VS	TALCHER TOWN /878 /2026 () //	AOR20220001727C202600104
428	D-ABLAPL/28622/2026	BISWJIT TRIPATHY @ BABUNA VS STATE OF ODISHA	SASMITA NANDA VS	BANTALA /250 /2026 () //	
429	D-ABLAPL/28623/2026	SUDAM NAIK VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	ANGUL SADAR PS /345 /2025 () //	AOR20220001648C202600064
430	D-ABLAPL/28624/2026	BHANJA @ BHANJA KISHORE PRADHAN VS STATE OF ODISHA	BAIJAYANTI MOHANTY VS	K.NUAGOAN /191 /2024 () //	
431	D-ABLAPL/28625/2026	KANHU CHARAN MALLIK	JAGABANDHU ROUT	BHADRAK RURAL /311 /2026	

ORISSA HIGH COURT
FILING REPORT AS ON :18/09/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
432	D-ABLAPL/28626/2026	DILLIP KUMAR SAHU	BAIJAYANTI MOHANTY	PHIRINGIA /168 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
433	D-ABLAPL/28628/2026	DR. DILLIP KUMAR MOHANTY	JAGADISH JENA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
434	D-ABLAPL/28632/2026	RAJA PRADHAN	MALLICK BEBRAT SMRUTIRANJAN	BANAPUR P.S. /144 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
435	D-ABLAPL/28633/2026	SANJIB KUMAR SAHU	DHANANJAYA MUND	KHAPRAKHOL /189 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
436	D-ABLAPL/28636/2026	MADAN TAKRI	BISWAJIT SAHOO	CHITRAKONDA /70 /2019	
		VS	VS	()	
		STATE OF ODISHA		//	
437	D-ABLAPL/28637/2026	BISWAJIT BEHERA	ABHAS MOHANTY	JAGATSINGPUR /611 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
438	D-ABLAPL/28644/2026	PABITRA DAS	SANJIT MISHRA	PURI SADAR /313 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
439	D-ABLAPL/28647/2026	NISHANT KUMAR CHOUDHURY	SANJIT MISHRA	/ /0	
		VS	VS	()	
		STATE OF KARNATAKA		//	
440	D-ABLAPL/28649/2026	SAIKH AFTAB ALAM	DEBARAJ BEHERA	GOP /251 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
441	D-ABLAPL/28650/2026	NISHANT KUMAR CHOUDHURY	SANJIT MISHRA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
442	D-ABLAPL/28653/2026	RUDRA MADHAB BEHERA	SANTOSH CHANDRA ATABUDHI	BANKI /492 /2026	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :18/09/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
443	D-ABLAPL/28656/2026	STATE OF ODISHA BALABHADRA GOCHHAYAT VS	SANJIT MISHRA VS	// PURI SADAR /468 /2026 ()	
444	D-ABLAPL/28657/2026	STATE OF ODISHA BHAGIRATHI DAS VS	AMLAN SHAKTI PAUL VS	// BHARATPUR PS /746 /2026 ()	
445	D-ABLAPL/28658/2026	STATE OF ODISHA NISHANT KUMAR CHOUDHURY VS	SANJIT MISHRA VS	// / /0 ()	
446	D-ABLAPL/28659/2026	STATE OF WEST BENGAL BHAGIRATHI DAS VS	AMLAN SHAKTI PAUL VS	// BHARATPUR PS /745 /2026 ()	
447	D-ABLAPL/28660/2026	STATE OF ODISHA NISHANT KUMAR CHOUDHURY VS	SANJIT MISHRA VS	// / /0 ()	
448	D-ABLAPL/28663/2026	STATE OF WEST BENGAL ASHOK @ ASHOKA KUMAR SETHY@ SETHI VS	DIBYA JYOTI SAHOO VS	// BARI RAMACHANDRA /293 /2026 ()	AOD20240000587C202600171
449	D-ABLAPL/28667/2026	STATE OF ODISHA SUBASH PARIDA VS	SAPAN KUMAR LENKA VS	// CRR1 /229 /2026 ()	
450	D-ABLAPL/28668/2026	STATE OF ODISHA RASHMIRANJAN MOHANTY @ JITU VS	RAJESH RANJAN SAHOO VS	// TIRTOL /419 /2026 ()	
		STATE OF ODISHA		//	

ORISSA HIGH COURT

MISC CASES FILED on ://

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
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